

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION NO. 877/2025 IN CONMT.PET.(C) NO. 776/2018 IN C.A. NO. 5128/2015

[Arising out of impugned final judgment and order dated 05-07-2021 in CONMT.PET.(C) No. No. 776/2018 passed by the Supreme Court of India]

GULSHAN KAUSHIK

PETITIONER(S)

VERSUS

THE STATE OF HARYANA & ORS.

RESPONDENT(S)

(IA No. 142426/2025 - APPLICATION FOR PERMISSION, IA No. 285525/2024 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF CRPC, IA No. 167688/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 294937/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 20-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PRASANNA B. VARALE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

Amicus Curiae Mr. D.N. Goburdhun, Sr.Adv. (A.C.)

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Ms. Shubhangi Nasa, Adv.
Ms. Neha Raj Singh, Adv.
Mr. Ujjwal Singh Parmar, Adv.
Mr. Pushkar Sharma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List after two weeks.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR